Annexure-7

Name of the Corporate Debtor: Venus Controls & Switchgear Pvt. Ltd.; Date of commencement of CIRP: 25.11.2021; List of creditors as on: 13.05.2022

List of Operational Creditors (Government Dues)

(Amount in INR)

	Details of Claimant		Details of claim received		Details of claim admitted							Amount of			(Amount in int)
SI. No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	Amount of any mutual dues, that may be set off	claim not	Amount of claim under verification	Remarks , if any
1	Asst. Commissioner of Customs EPCG Monitoring Cell, 2nd Floor, C Block, JNCH, Nhava Sheva, Raigad, Maharastra E: inch-epcg@gov.in	Central Board of Excise & Customs, Ministry of Finance, Govt. of India	28.12.2021	9,111,712	9,111,712	Duty foregone and interest thereon	-	-	No	n/a	-	-	-	-	-
2	Dy. Excise & Taxation Commissioner (ST), Gurugram (South) Excise & Taxation Dept. Plot No. C-1, Infocity, Sector- 34, Gurugram E: detcst-grg- south.etd@hry.gov.in	Department of Commercial Taxes, Govt. of Haryana	05.01.2022	13,035,938	13,035,938	Demand under CST Act, 1956	-	-	No	n/a	-	-	-	-	-
				-	-		-	-		-	-	-	-	-	
				-	-		-	-		-	-	-	-	-	
	Total:			22,147,650	22,147,650		-	-		-	-	-	-	-	